

(c) if so, the time by which their problems are likely to be solved?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Since 19 March, 1996.

(b) and (c). The Government has no administrative control or access to the Enclaves lying within Bangladesh. However, the Government remain committed to the full implementation of the provisions of the Indo-Bangladesh Land Boundary Agreement, including the exchange of enclaves. However, it is not possible to indicate any time frame. Efforts are underway to complete procedural formalities pertaining to the 1974 Agreement both in the Centre and concerned State Governments.

Review of Patent Law

3593. SHRI ANNASAHIB M.K. PATIL : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government have taken appropriate steps to review the existing legal impediments in the patent law in the wake of globalisation to ensure boost up in production and exports of the agricultural products/produce;

(b) if so, the details thereof; and

(c) the present status of the proposal?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : (a) and (b). The agreement of Trade Related Intellectual Property Right under WTO requires the Member countries to provide for protection of plant varieties either through patents or through an effective sui-generis system. The Government has decided to evolve a sui-generis system for protection of plant varieties. The proposed system inter-alia, seeks to protect the traditional rights of farmers plant breeders and researchers

(c) A draft legislation is under formulation.

[Translation]

World Food Programme

3594. SHRI FAGGAN SINGH KULESTE : Will the Minister of AGRICULTURE be pleased to state :

(a) the number of schemes started under the World Food Programme in Madhya Pradesh particularly in Mandla district; and

(b) the names of places where the World Food Programme has been introduced in the State from 1994 to 1995-96?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : (a) and (b). During 1994-95 and 1995-96, World Food Programme (WFP), an organisation in the United Nations system, had provided food assistance for the following two projects :

- (i) Project 3227-Rehabilitation of degraded forests and afforestation in Madhya Pradesh.
- (ii) Project 2206-Support to Integrated Child Development Services (ICDS) Schemes in Assam, Kerala, Madhya Pradesh, Rajasthan and Uttar Pradesh.

Under the project 3227 relating to afforestation, which continued upto June, 1995, WFP assistance was provided to all the districts in Madhya Pradesh including Mandla. Later on, under bridging phase of the Project WFP assistance is continuing in 18 selected districts namely, Jhabua, Bastar, Mandla, Dhar, Surguja, Raigarh, West Nimmar, Shahdol, Betul, Seoni, Chhindwara, Sidhi, Bilaspur, East Nimmar, Ratlam, Rajnandgaon, Panna and tribal blocks of Jabalpur district.

Under the project 2206 relating to ICDS Scheme, WFP assistance has been made available to pregnant and nursing women; and children upto 6 years, in three districts namely, Jhabua, Khargone and Dhar in Madhya Pradesh.

[English]

Development of Fishery Industry

3595. SHRI RAJKESHAR SINGH : Will the Minister of AGRICULTURE be pleased to state :

(a) the amount sanctioned by the National Co-operative Development Corporation to each State/Union Territory for integrated development of fishery industry during the last financial year and the current financial year (upto 30 September); and

(b) the amount out of the above utilized by each State/Union Territory?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING (SHRI CHATURANAN MISHRA) : (a) and (b). The National Cooperative Development Corporation during the years 1995-96 and 1996-97 (upto 30.9.96) has sanctioned Rs. 5861.894 lakhs (consisting of Rs. 5528.726 lakhs as loan and Rs. 333.168 lakhs as subsidy). The details of the amount so sanctioned is at annexure-I. The State Government/Union Territories have so far utilised Rs. 297.290 lakhs (as loan) towards Integrated Fisheries Development Project sanctioned during 1995-96 and 1996-97 (upto 30.9.96). These details are also available in the Statement.